

DIVISION BENCH
COURT - II

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/344(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	PRADIP KUMAR VS WELFARE BUILDINGS AND ESTATES PRIVATE LIMITED
UNDER SECTION	SEC. 73(4)

Appearance (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] For the Respondents
Ms. Shobha Upadhyay, Adv.]
Mr. Kuldeep Mallick, Adv.]
Ms. Meenakshi Manot, Adv.]
Ms. Namrata Singh, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the respondents present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **21.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.